

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 05 OF 2016 &
IA NO. 531 OF 2016, IA NO. 309 OF 2017 & IA NO. 504 OF 2018**

Dated : 26th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Singareni Collieries Co. Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Lakshyajit Singh

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakirshnan
Mr. Rahul Kumar Sharma for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

Ms. D. Bharathi Reddy for TSERC

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
26.08.2019 at 2.30 p.m.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**